

ITEM NO.52+54+58

COURT NO.1

SECTION XII

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) Nos.10083-10084/2023

(Arising out of impugned final judgment and order dated 27-04-2023 in CMA No.3383/2010 27-04-2023 in CMA No. 3501/2010 passed by the High Court of Judicature at Madras)

M/S DB CORP LIMITED(FORMERLY SYNERGY MEDIA ENTERTAINMENT LTD)

Petitioner(s)

VERSUS

M/S PHONOGRAPHIC PERFORMANCE LIMITED

Respondent(s)

(With I.R. and IA No.99933/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH S.L.P.(C) Nos.10128-10130/2023

(With IA No.100463/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(C) Nos.10089-10091/2023

(With I.R. and IA No.99989/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(C) Nos.10085-10088/2023

(With I.R. and IA No.99951/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 15-05-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

**For Petitioner(s)**

Mr. Siddharth Dave, Sr. Adv.  
Mr. Abhishek Malhotra, Adv.  
Ms. Liz Mathew, AOR  
Ms. Srishti Gupta, Adv.  
Ms. Shilpa Gamnani, Adv.  
Ms. Vasudha Jain, Adv.

Mr. Abhishek Malhotra, Adv.  
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Ms. Shilpa Gamnani, Adv.  
Ms. Vasudha Jain, Adv.

Mr. Sagar Chandra, Adv.  
Mr. Nikhil Chawla, Adv.  
Ms. Urvashi Garg, Adv.  
Ms. Mehak Dua, Adv.  
Mr. Mishra Saurabh, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.  
Ms. Liz Mathew, AOR  
Ms. Srishti Gupta, Adv.  
Ms. Shilpa Gamnani, Adv.  
Ms. Vasudha Jain, Adv.

**For Respondent(s)**

Mr. Gopal Sankaranarayanan, Sr. Adv.  
Mr. Arjun Krishnan, AOR  
Mr. M.V. Swaroop, Adv.  
Ms. Krutika Gaur, Adv.

Mr. C.A. Sundaram, Sr. Adv.  
Mr. Ankur Sangal, Adv.  
Ms. Sucheta Roy, Adv.  
Ms. Poragya Mishra, Adv.  
Mr. Ankit Arvind, Adv.  
Mr. Shashwat Rakshit, Adv.  
M/s. Khaitan & Co.

Mr. Akhil Sibal, Sr. Adv.  
Mr. Ankur Sangal, Adv.  
Ms. Sucheta Roy, Adv.  
Ms. Poragya Mishra, Adv.  
Mr. Ankit Arvind, Adv.

**Mr. Shashwat Rakshit, Adv.  
M/s. Khaitan & Co.**

**Mr. Akhil Sibal, Sr. Adv.  
Mr. A.C. Mishra, Adv.  
Mr. Prateek Kumar, Adv.  
Ms. Sarita Mehta, Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Issue notice.
- 2 Mr C A Sundaram, Mr Gopal Sankaranarayanan and Mr Akhil Sibal, senior counsel appear on behalf of the respondents and waive service.
- 3 List the Special Leave Petitions on a non-miscellaneous day on 8 August 2023.
- 4 Any payment made in the meantime, shall abide by the final result of these proceedings.

**(CHETAN KUMAR)  
A.R. - cum-P.S.**

**(SAROJ KUMARI GAUR)  
Assistant Registrar**